

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **16.02.2023** (THURSDAY)  
CHENNAI BENCH (VIRTUAL MODE)  
**10.30AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla,  
Member (Technical)**

For Judgement

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	TA No. 15/2021 (Comp App (AT) No. 235/2020)	Thyagaraja Vs The Church of South India Trust Association & 11 Ors	Dr. SR Kalyani Mr. T Hemantha Alva	Mr. Adrian D. Rozario- R1-R11

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) (Ins) 36/2023 For Condone Delay IA No. 131/2023 For Stay IA No. 132/2023	Jasin Jose Vs Regional Provident Fund Commissioner-II	Mr. Jerin Asher Sojan	
3	Comp App (AT) (CH) (Ins) No. 37/2023 To implead IA No. 156/2023	Consortium of Prudent Arc Ltd. Vs Ravi Sankar Devarkonda and Anr	Ms. Deepika Murali	M/s J Sagar Associates For Caveator

For Defects/Rectification

S.No	Efiling no.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	9805111/00687/2021 (Diary No. 771/2021)	Skylark Ithaca Buyers Welfare Association Vs Ithaca Estates India Pvt. Ltd.	Mr. Arun Karthik Mohan	
5	9805111/00668/2021 (Diary No.921/2021)	M/s Shakti Equipments Pvt Ltd Vs M/s. Shamel Projects India Pvt Ltd	Mr. Arjun Amanchi	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	TA No.156/2021 (Comp App (AT) (Ins) No.994/2020)	M/s. Sandhya & Co VS Mr. V. Mahesh IRP of Vasan Health Care Pvt. Ltd.  <b>WITH</b>	Mr. Raj Jhabakh Mr. Anandh K Ms. Ranjana	Mr. Goutham Shivshankar Mr. Anant Merathia Mr. Rishi Srinivas Ms. Poornima Devi Mr. Rangasayee Ms. Priyanka Varma
7	TA No.157/2021 (Comp App (AT) (Ins) No.995/2020) & IA No. 207/2022	Sri Adinath Enterprises Vs S.Rajendran, RP of Vasan Health Care Pvt. Ltd  <b>WITH</b>	Mr. Raj Jhabakh Mr. Anandh K Ms. Ranjana	Mr. Goutham Shivshankar Mr. Anant Merathia Mr. Rishi Srinivas Ms. Poornima Devi Mr. Rangasayee Ms. Priyanka Varma
8	TA No.158/2021 (Comp App (AT)(Ins) No.996/2020)	M/s. Jai Jinendra Enterprises Vs Mr. V. Mahesh Interim Resolution Professional of M/s. Vasan Health Care Pvt. Ltd.  <b>WITH</b>	Mr. Raj Jhabakh Mr. Anandh K Ms. Ranjana	Mr. Goutham Shivshankar Mr. Anant Merathia Mr. Rishi Srinivas Ms. Poornima Devi Mr. Rangasayee Ms. Priyanka Varma
9	TA No.159/2021 (Comp App (AT)(Ins) No.997/2020)	M/s. Vijayalakshmi Enterprises Vs Mr. V. Mahesh Interim Resolution Professional of M/s. Vasan Health Care Pvt Ltd  <b>WITH</b>	Mr. Raj Jhabakh Mr. Anandh K Ms. Ranjana	Mr. Goutham Shivshankar Mr. Anant Merathia Mr. Rishi Srinivas Ms. Poornima Devi Mr. Rangasayee Ms. Priyanka Varma
10	TA No.160/2021 (Comp App (AT)(Ins) No.998/2020)	M/s. V.S. Enterprises Vs Mr. V. Mahesh Interim Resolution Professional of M/s. Vasan Health Care Pvt Ltd.  <b>WITH</b>	Mr. Raj Jhabakh Mr. Anandh K Ms. Ranjana	Mr. Goutham Shivshankar Mr. Anant Merathia Mr. Rishi Srinivas Ms. Poornima Devi Mr. Rangasayee Ms. Priyanka Varma
11	TA No.161/2021 (Comp App (AT)(Ins) No.999/2020)	H.S. Syndicate Vs Mr. V. Mahesh Interim Resolution Professional of M/s. Vasan Health Care Pvt. Ltd.  <b>WITH</b>	Mr. Raj Jhabakh Mr. Anandh K Ms. Ranjana	Mr. Goutham Shivshankar Mr. Anant Merathia Mr. Rishi Srinivas Ms. Poornima Devi Mr. Rangasayee Ms. Priyanka Varma
12	TA No.162/2021 (Comp App (AT)(Ins) No.1000/2020)	M/s. Hemanth Mehta & Sons HUF Vs Mr. V. Mahesh Interim Resolution Professional	Mr. Raj Jhabakh Mr. Anandh K Ms. Ranjana	Mr. Goutham Shivshankar Mr. Anant Merathia Mr. Rishi Srinivas Ms. Poornima Devi

		of M/s. Vasam Health Care Pvt. Ltd. <b>WITH</b>		Mr. Rangasayee Ms. Priyanka Varma
13	TA No.163/2021 (Comp App (AT)(Ins) No.1001/2020)	M/s. Vipul Investments Vs Mr. V. Mahesh Interim Resolution Professional of M/s. Vasam Health Care Pvt Ltd  <b>WITH</b>	Mr. Raj Jhabakh Mr. Anandh K Ms. Ranjana	Mr. Goutham Shivshankar Mr. Anant Merathia Mr. Rishi Srinivas Ms. Poornima Devi Mr. Rangasayee Ms. Priyanka Varma
14	TA No.164/2021 (Comp App (AT)(Ins) No.1002/2020)	M/s. Hemanth & Co Vs Mr. V. Mahesh Interim Resolution Professional of M/s. Vasam Health Care Pvt Ltd.	Mr. Raj Jhabakh Mr. Anandh K Ms. Ranjana	Mr. Goutham Shivshankar Mr. Anant Merathia Mr. Rishi Srinivas Ms. Poornima Devi Mr. Rangasayee Ms. Priyanka Varma

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15	Comp App (AT) (CH) (Ins) No. 188/2022 For Stay IA No. 436/2022	Mr. P Eswaramoorthy Liquidator of M/s. Senthil Papers and Boards Private Limited Vs The Deputy Commissioner of Income Tax (Benami Prohibition) <b>WITH</b>	Mr. B Dhanaraj Ms. Parvathi K	Mr. Raj Kumar Jhabakh
16	Comp App (AT) (CH) (Ins) No. 189/2022 For Stay IA No. 437/2022	Mr. P Eswaramoorthy Liquidator of M/s. Senthil Papers and Boards Private Limited Vs The Deputy Commissioner of Income Tax (Benami Prohibition)	Mr. B Dhanaraj Ms. Parvathi K	Mr. Raj Kumar Jhabakh
17	Comp App (AT) (CH) (Ins) No.224/2022 For Stay IA No. 481/2022 To Vacate IA No. 766/2022	Virigineni Anjaiah Vs Pridhvi Asset Reconstruction and Securitization company Ltd. & Anr	Mr. K. Ravindranath Mr. P.Pratap	Mr. Surya Teja Nalla
18	Comp App (AT) (CH) (Ins) No. 363/2022	Renuka Devi Ranagswamy Resolution Professional of M/s. Regen	CS K Gaurav Kumar	

		Infrastructure and Service Pvt Ltd. Vs M/s. Regen O&M Services Ltd.		
19	Comp App (AT) (CH) (Ins) No. 411/2022	Ramasamy Shanmuggam Vs Indian Bank <b>WITH</b>	Mr. AG Sathyanarayana	
20	Comp App (AT) (CH) (Ins) No. 412/2022	Ramasamy Shanmuggam Vs GST & Anr <b>WITH</b>	Mr. AG Sathyanarayana	Mr. B Vijay
21	Comp App (AT) (CH) (Ins) No. 413/2022	Ramasamy Shanmuggam Vs IBBI	Mr. AG Sathyanarayana	
22	Comp App (AT) (CH) (Ins) No. 430/2022 For Stay IA No. 1083/2022	Asset Reconstruction Company (India) Limited Vs Prabhakar Reddy & 2 Ors	Mr. Shabbeer Ahmed	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
23	TA (AT) No. 180/2021 (CA (AT) (Ins) No. 537/2019)	Usman Sharif Vs M/s Sew Infrastructure Ltbd & 2 Ors	M/s Tandon Law Associates	Mr. Nithin Chowdary Pavuluri
24	Comp. App (AT) (CH) (Ins) No. 43/2021	Zuberi Engineering Company Pvt. Ltd. Vs IVRCL Limited	Mr. Amol Vyas Mr. Saumil Sharma	Mr. Nithyavendhan K
25	Comp App (AT) (CH) (Ins) No.157/2021 For Stay IA No. 317/2021 To Dispense With IA No. 318/2021 For Urgent Hearing IA No. 566/2021	R. Arumugasamy Vs Ashok Velamur Sheshadri & Anr <b>WITH</b>	Mr. B Natarajan	Mr. Vipin Warriar – R1 Mr. ML Ganesh- R2
26	Comp App (AT) (CH) (Ins) No. 158/2021 For Stay IA No 319/2021	R. Arumugaswamy Vs Ashok Velamur Sheshadri & Anr	Mr. B Natarajan	Mr. Vipin Warriar- R1 Mr. ML Ganesh- R2

	To Dispense with IA No. 320/2021 For Urgent Hearing IA No. 565/2021			
27	Comp App (AT) (CH) (Ins) No.34/2022 For Stay IA No. 66/2022	Merin Jose Vs State Bank of India	M/s Biz & Legis Mr. Jolly John	Mr. Vinod PV
28	Comp App (AT) (CH) No. 42/2022 For Stay IA No. 531/2022	The Assistant Commissioner of GST and Central Excise Vs. Thiru Adooran Sugars Ltd. <b>WITH</b>	Mr. Raj Kumar Jhabakh	Mr. B Dhanaraj
29	Comp App (AT) (CH) No.44/2022 For Directions IA No. 539/2022	The Assistant Commissioner of GST and Central Excise Vs. Mr. Ramakrishnan Sadasivan	Mr. Raj Kumar Jhabakh	Mr. B Dhanaraj
30	Comp App (AT) (CH) (Ins) No. 124/2022 For Stay IA No. 289/2022 For Condone Delay IA No. 290/2022 For Exemption IA No. 291/2022 Status Report IA No. 941/2022	Carissa Inverstments LLC Vs Indu Techzone Pvt Ltd through its RP Mr. Krishna Komaravolu & Anr	Ms. Ashwini Vaidialingam	Mr. Anirudh Krishnan- R2 Ms. Ramya- R3
31	Comp App (AT) (CH) (Ins) No. 217/2022 For Condone Delay IA No. 475/2022	Stressed Assets Stabilization Fund Vs. SPISYS Limited	Mr. Varun Srinivasan	

**02:00 PM**

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
32	Comp App (AT) (CH) (Ins) No. 323/2021 For Condone Delay IA No. 667/2021 For Stay IA No. 668 & 669/2021	Giriraj Enterprises Vs Regen Powertech Pvt Ltd & Anr <b>WITH</b>	M/s Viruksham Legal	Mr.AG.Sathyanaryana - R1 Mr. B.Dhanaraj
33	Comp App (AT) (CH) (Ins) No. 96/2022 For Stay IA No. 224/2022 To Dispense with IA No. 225/2022	TVH Energy Resources Pvt. Ltd. Vs Ebenezer Inbaraj RP, Regen Powertech P Ltd & Anr	Mr. Ramaswamy Meyyappan	Mr.AG. Sathyanaryana - R1 Mr. B.Dhanaraj- R2

	Urgent Hearing IA No. 226/2022			
		<b>WITH</b>		
34	Comp App (AT) (CH) (Ins) No. 104/2022 For Intervention IA No. 530/202	Sulochana Cotton Spinning Mills P Ltd Vs Regen Powertech P Ltd & Anr	M/s Ramani & Shankar Advocates	Mr.AG Sathyanaryana - R1 Mr. B.Dhanaraj- R2
		<b>WITH</b>		
35	Comp App (AT) (CH) (Ins) No. 334/2021 For Stay IA No. 692/2021	Clean Wind Power (Devgarh) Pvt Ltd Vs Regen Infrastructure and Service P Ltd (RISPL) & Anr	Mr. K Subbu Ranga Bharathi	Mr.AG. Sathyanaryana - R2
		<b>WITH</b>		
36	Comp App (AT) (CH) (Ins) No. 335/2021 For Stay IA No. 693/2021	Bhilwara Green Energy Ltd. Vs Regen Infrastructure and Service Pvt Ltd (RISPL) & Anr	Mr. K Subbu Ranga Bharathi	Mr.AG. Sathyanaryana - R2
		<b>WITH</b>		
37	Comp App (AT) (CH) (Ins) No. 88/2022 For Stay IA No. 189/2022	Gail (India) Limited Vs Regen Powertech Pvt Ltd.& 3 Ors	M/s Giridhar & Sai	Mr.AG. Sathyanaryana - R1,R2 Mr. B. Dhanraj R3,R4
		<b>WITH</b>		
38	Comp App (AT) (CH) (Ins) No. 328/2021 For Stay IA No.679/2021 & 181/2022 For Intervention IA No. 190/2022 To implead IA No. 521/2022 For Direction IA No. 29/2023	Echanda Urja Pvt Ltd Vs Regen Powertech Private Limited & 3 Ors	Mr. NP Vijay Kumar	Mr. AG Sathyanaryana - R1 Mr. Vipin Warriar -R2
		<b>WITH</b>		
39	Comp App (AT)(CH)(Ins) No. 340/2021 For Stay IA No. 703 & 7 704/2021 For Intervention IA No. 219/2022	Regen Infrastructure and Service Pvt Ltd Vs Regen Powertech Private Limited	Mr. B. Dhanaraj Ms. Pavithra K	Mr.AG Sathyanaryana
		<b>WITH</b>		
40	Comp App (AT) (CH) (Ins) No. 6/2022 For Direction IA No. 16/2022 For stay IA No. 17/2022	Asset Reconstruction Company (India) Ltd Vs Renuka Devi Ramaswamy RP & Anr	Mr. VV Sivakumar Mr. Chethan Sagar	Mr.AG Sathyanaryana - R2

	To Intervene IA No. 218/2022	<b>WITH</b>		
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41	Comp App (AT) (CH) (Ins) No.94/2022 For Stay IA No. 220/2022	Giraj Enterprises Vs Regen Powertech Pvt. Ltd & 2 Ors  <b>WITH</b>	M/s Viruksham Legal	Mr.AG Sathyanarayana - R1,R2 Ms. Shanmitha- R3
42	Comp App (AT) (CH) (Ins) No. 114/2022 For Stay IA No. 269/2022 To Dispense with IA No. 270/2022 To implead IA No. 526/2022	Gail (India) Limited Vs Mr. Ebenzer Inbaraj RP, Regen Powertech P Ltd  <b>WITH</b>	M/s Giridhar & Sai	Mr.AG. Sathyanaryana
43	Comp App (AT) (CH) (Ins) No. 118/2022 For Stay IA No. 280/2022	Echanda Urja Pvt Ltd Vs Regen Powertech Pvt Ltd & 2 Ors  <b>WITH</b>	Mr. NP Vijay Kumar	Mr. AG Sathyanaryana - R1 Mr. Vipin Warriar- R2
44	Comp App (AT) (CH) (Ins) No. 72/2022 For Stay IA No. 152/2022	Regen Infrastructure and Services P Ltd Vs Regen Powertech Pvt Ltd & 2 Ors  <b>WITH</b>	Mr. B. Dhanaraj Ms. K. Parvathi	Mr.AG Sathyanarayana - R1, R2 Ms. Shanmitha R3
45	Comp App (AT) (CH) (Ins) No. 79/2022 For Stay IA No. 160/2022 For Urgent Hearing IA No. 161/2022 To implead IA No. 223/2022 & 28/2023 To Vacate IA No. 246 /2022	Asset Reconstruction Company (I) Ltd. Vs Ebnezar Inbaraj RP of Regen Powertech Pvt. Ltd.  <b>WITH</b>	Mr. VV Sivakumar	Mr.AG Sathyanarayana - R1 Ms. Shanmitha- R2
46	Comp App (AT) (CH) (Ins) No 186/2022 For Urgent hearing IA No. 429/2022 For Stay IA No. 430/2022 To implead IA No. 590/2022	M/s. Asset Reconstruction Company (India) Limited Vs Ebenezar Inbaraj  <b>WITH</b>	Mr. VV Sivakumar	Mr.AG Sathyanarayana

47	Comp App (AT) (CH) (Ins) No.93/2022 For Stay	L&T Infra Investments Partners Vs Regen Powertech Pvt Ltd & 2 Ors	Mr. Cibi Vishnu	Mr.AG Sathyanarayana -R1 Ms. Shanmitha- R3
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	IA No.215/2022	<b>WITH</b>		
48	Comp App (AT) (CH) (Ins) No. 131/2022 For Stay IA No. 311/2022	L & T Infra Investments Partners Vs Regen Powertech Pvt. Ltd. & Anr <b>WITH</b>	Mr. Cibi Vishnu	Mr.AG Sathyanarayana -R1 Mr. B. Dhanaraj-R2
49	Comp App (AT) (CH) (Ins) No. 132/2022 For Stay IA No. 312/2022	L & T Infra Investments Partners Vs Regen Powertech Pvt. Ltd	Mr. Cibi Vishnu	Mr.AG Sathyanarayana

**Copy to:**

**By the order of Hon'ble Member (J)**

**(Chennai Bench)**

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**For Assistance,**

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